

# OFFICE OF THE DISTRICT & SESSIONS JUDGE (HQs) : DELHI

## OFFICE ORDER

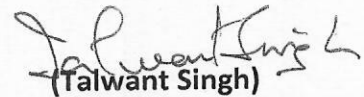
**Sub: Request for extension of joining time, JJA Recruitment-2017 – regarding.**

The request for extending the joining-time received in this office from the under mentioned newly recruited JJAs have been considered and acceded to. The below mentioned candidates are given a final opportunity to join the service by such dates as mentioned against their names:

Sl. No.	File No., Name	Roll No.	Extension granted upto
1.	(A-89) Nadeem Ahmed	26333132	30.11.2018
2.	(C-4) Garima Singh	29553342	15.12.2018
3.	(C-38) Gautam	26427169	30.11.2018

2. It is informed that the name of the candidate, who fails to assume charge of the post within stipulated period, shall stand deleted from the list of selected candidates and the candidate concerned shall cease to be eligible for appointment.

3. No further request for extending the joining time will be considered. If the candidate fails to join within the stipulated time, his/her Offer of Appointment/Appointment Letter would be cancelled without giving any further notice.

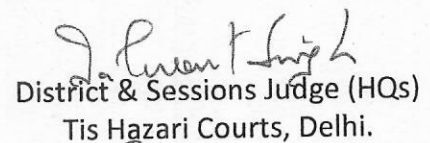
  
(Talwant Singh)

District & Sessions Judge (HQs)  
Tis Hazari Courts, Delhi.

No.F.2/JJA(R-2017)/Misc./Admn.II/2018/78918-924 Dated, Delhi the 16 NOV 2018

### Copy to:

1. Sh. Nadeem Ahmed, Son of Sh. Mohd. Farooque, R/o C-7 Mange Ram Park, Near New Masjid, Budh Vihar Phase-1(New Delhi) North West, Delhi-110086
2. Ms. Garima Singh, D/o Sh. Padam Singh, R/o E-2 Malka Ganj, Delhi-110007
3. Sh. Gautam, Son of Sh. Kunwar Pal Singh, Resident of E-5/228 Gali No. 10, Near Hardan Public School Vth Pusta(Sonia Vihar Delhi) North East, Delhi-110094
4. The Dealing Official, Personal File (JJAs), Admn. Branch-II(Central), THC, Delhi.
5. Dealing Official, Website Room, Tis Hazari Courts, Delhi.

  
District & Sessions Judge (HQs)  
Tis Hazari Courts, Delhi.